BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No. 33/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M.

Name of the Company Under Section		Rabindra Nath Ghosh & OrsVersus- Jaytarama Cold Storage Pvt.Ltd & Ors. 397/398		
1 8	ATITA PABA	1 BISHWAL, AND	K-1	My 12017

1. Ms. Dwidliti Bhadwi, Adv. J for Respondent no. 23 1. Arif Alipala 2. Sayantak Dafal Gor Refriein ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2 and are present.

Ld. Counsel for the respondents informed that arguing senior Counsel is not present due to vacation of the Hon'ble Calcutta High Court, so the case is adjourned for 22/11/2017.

List on 22/11/2017.

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(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)